OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

ORDER

The Voluntary Retirement of Ms. Vandana W/o Sh. Anil Kumar Gosain (E.C. No. 12884), Sr. Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties w.e.f. 31.01.2023 (A/N).



Principal District & Sessions Judge (HQs)
Delhi

4509 — 539

Delhi, Dated the 2 JAN 292

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Diaburaing Officer, North & Shahdara District, Delhi (to make the recovery, if any, as per Rules and in accordance with the report of Computer Branch (Central District) dated 16.11.2022 regarding pending of one Computer System and one Additional TFT in the name of official.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North & Shahdara District, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North & Shahdara District, Delhi.
- 8 The Sr. A.O. (j), A.O. (judicial), Vigilance & Litigation Branch, Central, North & Shahdara District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North & Shahdara District, Delhi, for further necessary action.

The Web-Site Committee, Tis Hazari Courts, Delhi.

- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- Pension Cell, North & Shahdara District, Delhi.
- 14 Ms. Vandana W/o Sh. Anil Kumar Gosain, Sr. Judicial Assistant in Office Pool, North District, Rohini Courts, Delhi.

Branch In-charge/Admu.II (C)
O/o the Principal District & Sessions Judge (HQs): Delhi.
Tis Hazari Courts, Delhi.

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